

F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 29.10.2018

ORDER NO. 233 OF 2018

Hon'ble President is pleased to partially modify the roster order no. 232 of 2018 constituting Division Bench as follows:

On 29.10.2018 at 2.30 p.m. Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. Bijay Kumar, Member (T) will hear the following part-heard matter:

ST/50119, 50120, 51022 & 54065/2014-Cus (DB)

On 30.10.2018 at 2.30 p.m. Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. Bijay Kumar, Member (T) will hear the following part-heard matter:

E/52554 to 52557/2018

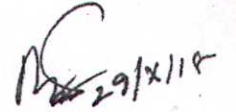
By order,



(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar/Asstt. Registrar/Bar Association/Chief Commissioner (AR)/ Commissioner (AR)/Notice Board/ Website/Guard File/Office Copy.


Dy. Registrar